

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. D.A. 1047/1997

Date of order : 17.7.2002

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman

Hon'ble Mr. S. Biswas, Administrative Member

KRANTI PROKASH RAI

VS.

UNION OF INDIA & ORS.

For the applicant : Mr. Samir Ghosh, counsel

For the respondents : Mrs. U. Bhattacharjee, counsel (U.O.I.)  
Ms. K. Banerjee, counsel (U.P.S.C.)

ORDER

Mr. Ghosh, ld. counsel for the applicant says that this Tribunal has decided the D.A.No.1050/1996 and in view of the decision of that case, the applicant does not want to proceed with this matter. The O.A. is, therefore, dismissed as 'not pressed'.

  
MEMBER (A)

s.m.

  
VICE-CHAIRMAN